

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

14(ND)2013

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
19.11.2018.**

**NAME OF THE COMPANY: M/s. Sidharth Gupta V/s. Rekha Gupta &  
Ors.**

**SECTION OF THE COMPANIES ACT: 397-398**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present:**

Mr. Rahul Ahuja, Advocate for the Petitioner.

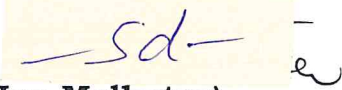
Mr. Kapoor Chand Garg, Mr. Mahesh Sharma,  
Advocates for the Respondent.

**ORDER**

Request for adjournment has been made on behalf of the counsels.

As no time left, adjourned to 26<sup>th</sup> February, 2019.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**